

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: _____

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL


16.05.2007

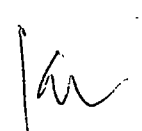
OA No. 156/2007

Mr. Prahlad Singh, Counsel for applicant.

Heard the learned counsel for the applicant. He submitted that he wants to withdraw this OA with permission to file a duly constituted OA. Permission granted.

The OA is dismissed as withdrawn.


(J.P. SHUKLA)
MEMBER (A)


(KULDIP SINGH)
VICE CHAIRMAN

AHQ

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